

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No227  
CP/14(AHM)2022

**Proceedings under Section 66 of Co.Act,2013**

**IN THE MATTER OF:**

Parixit Irrigation Limited

.....Applicant

.....Respondent

**Order delivered on 29/09/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Ashish Shah, PCS  
For the Income Tax : Mr. Janak Parmar, Adv. for Ms. Maithili Mehta, Adv.  
For the RD : Mr. Liladhar Sharma, Asst. Director

**ORDER**

In compliance of order dated 15.07.2022, notices were served to RD, RoC and Income Tax. Asst. Director Mr. Sharma from RD states that they have filed their observations to which explanation / undertaking is filed by applicant company which has come on record. Learned Counsel Mr. Parmar for Income Tax Department states that they have filed report which has not come on record. We direct the Learned Counsel for the Income Tax Department to file their report. If reply is not received from Income Tax Department, matter will be heard.

List on 23.11.2022

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**